

ITEM NO.33
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 12-03-2021 This petition was called on for hearing today.

For Petitioner(s) Mr.Shashank Shekhar Singh, AOR

For Respondent(s)

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING
O R D E R

As per office report, both the respondents are yet to be served. Hence, two weeks' time, as last chance is granted to the learned counsel for the petitioner to take fresh steps and to file fresh particulars.

List the matter on 04.05.2021.

(RB

RAJIV KALRA
Registrar